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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.168/ BB/2017	-	For filing add. informatio n as required by Registry	252(3)	Mobiwalkers Digital Media Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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C. JANARDHANA REDDY 9502677799	Mobiwalkers Digital Media Pvt Ltd.	
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*(Handwritten Signature)*

**ORDER**

PCS for the Petitioner is present. He has filed memorandum along with the annexures and informed the Tribunal that he has complied the objections raised by the Registry. Issue notice to ROC, Karnataka. Registry to prepare notice. PCS to collect the same from the Registry and serve on ROC and file proof of service. List it on 17.01.2018.

*(Handwritten Signature)*  
**Member (T)**

*(Handwritten Signature)*  
**Member (J)**